

**LEGISLATIVE ASSEMBLY SECRETARIAT
NATIONAL CAPITAL TERRITORY OF DELHI
BULLETIN PART-II**

(General information relating to legislative & other matters)
Tuesday, 29th July, 2025/ 07, Shravan, 1947 (Shaka)

No. 29

**COMMENCEMENT OF THIRD SESSION OF THE EIGHTH LEGISLATIVE
ASSEMBLY OF NATIONAL CAPITAL TERRITORY OF DELHI:**

Hon'ble Members are informed that the sitting of the Third Session of Eighth Legislative Assembly of the National Capital Territory of Delhi will be commenced from **Monday, 04th August, 2025 at 02:00 P.M.** in the Assembly Hall, Old Secretariat, Delhi-110054.

**ALLOTMENT OF DAYS FOR TRANSACTION OF BUSINESS DURING THIRD
SESSION:**

The sittings of the Legislative Assembly have been tentatively fixed for 04th, 05th, 06th, 07th & 08th August, 2025. Subject to the exigencies of business, the sitting of the House may be extended.

TIME OF SITTING:

The sittings of the Legislative Assembly will commence at 02:00 P.M. and shall continue until the business fixed for the day is concluded. The quorum bell will be rung 05 Minutes before the time stipulated above to enable Members to take their seat.

SEATING ARRANGEMENT:

Hon'ble Members are requested to take their respective seats allotted to them in the House.

SPECIAL MENTION (UNDER RULE-280):

As per direction of Hon'ble Speaker, Hon'ble Members who want to raise matters under Rule-280 may **give the Notice through NeVA portal (<https://cms.neva.gov.in/>)** of the same by 05:00 P.M. on the working day preceding the date of sitting on which the matter is proposed to be raised. Balloting for fixing inter-se priority for the first 10 Notices will be held in the room of the Secretary, Legislative Assembly at 11:00 A.M. on the day which it is proposed to be raised. Notices for Special mention (Under Rule-280) can be given for 04th, 05th, 06th, 07th & 08th August, 2025.

Hon'ble Members are welcome to participate in the balloting. Hon'ble Members are requested to confine the text of the Special Mention to 8-10 lines only and not to deviate from the original text while raising the same on the floor of the House. Any deviation will be disallowed and treated as summarily expunged from the proceedings. The matter should relate to only one Department and raise only one issue.

Procedure for Notices:

- (a) Hon'ble Members are informed that, as per directions of the Hon'ble Speaker, henceforth all notices required by the Rules shall be given only through **NeVA Portal** (<https://cms.neva.gov.in>).
- (b) Hon'ble Members who are unable to send the notice through the NeVA portal are requested to approach the staff in the **Notice Branch (Room No.46) or the NeVA Sewa Kendra**, who shall assist in submitting the Notice through the portal during office hours i.e. 09.30 AM to 6.00 PM on all working days.
- (c) For the assistance of the Hon'ble Members a facilitation centre is operational at the **NeVA Sewa Kendra**. Hon'ble Members or their duly authorised Staff, may make use of this facility in case they need any assistance regarding the NeVA Portal.

VISITORS' GALLERY:

Guidelines for issuing Visitors' Gallery Passes

The following directions of the Hon'ble Speaker regarding issuance of visitors' Gallery Passes are detailed below for the kind information and compliance by Hon'ble Members:-

- i. The Hon'ble Members should recommend the names of persons for visitors' gallery only if they are personally assured about the visitors' antecedents.
- ii. Applications for passes will not be entertained unless they bear the signature and stamp of the MLA concerned and are enclosed with copies of photo I-Cards of the visitors duly attested by the concerned MLA.
- iii. Telephonic requests for issuance of passes will not be entertained.
- iv. Application forms for the issue of visitors' gallery passes must be submitted by 5:00 PM on the working day previous to the date for which the visitors' gallery passes are required.
- v. The seating capacity in the visitors' gallery being limited, not more than two passes will ordinarily be issued to a Member for each sitting.
- vi. No admission cards for the visitors' gallery will ordinarily be issued on the same day.

Ranjeet Singh
Secretary